

- (i) Mass Yoga demonstration following a Common Yoga Protocol on 21st June, 2016
  - (ii) A two-day International Conference on “Yoga for Body and Beyond”.
  - (iii) An International Yoga Fest, as Curtain Raiser to International Day of Yoga during 20-22 April, 2016 at Delhi which has already been organized.
  - (iv) Mass Media Campaign through radio TV, digital cinema and social media.
  - (v) Mobilization of School Children for performing Yoga on 21st June, 2016
  - (vi) Various Yoga organizations to provide technical support to State/UTs in Yoga training.
  - (vii) Yoga organizations to organize camps at various centers.
  - (viii) States/UTs requested to organize Mass Yoga Demonstration at State, District, Block and Panchayat level.
  - (ix) All Ministries/Departments advised to organize Mass Yoga demonstration in their offices/premises.
  - (x) Mobilization of NCC, NSS, Bharat Scouts and Guides, NYKS and other organizations for organization of Mass Yoga Demonstration and other events on the occasion.
  - (xi) Mass Yoga Demonstration to be organized abroad through Indian Missions.
  - (xii) Central Council for Yoga and Naturopathy to organize one month training session in Common Yoga Protocol in each district through Yoga Institutions, NGOs, District Administration, etc. culminating in organization of Mass Yoga Demonstration on 21.6.2016.
- (c) The total number of participants who attended the Yoga Programme on the 1st International Day of Yoga celebration at Rajpath, New Delhi on 21.6.2015 were 35,985.

**Funding for developing small nurseries for AYUSH purpose**

†162. SHRI MAHENDRA SINGH MAHRA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether Government had formulated any policy to allocate funds to farmers in order to develop small nurseries for AYUSH purpose in Uttarakhand;

(b) if so, the year-wise details of the funds allocated under this head to Uttarakhand from year 2009 to December, 2015;

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† Original notice of the question was received in Hindi.

(c) whether this policy has been done away with; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) to (d) The National Medicinal Plants Board (NMPB), Ministry of AYUSH had implemented a “Centrally Sponsored Scheme of National Mission on Medicinal Plants” from year 2008-09 upto 2014-15. Under this Scheme financial assistance to develop nurseries and cultivation of medicinal plants for AYUSH purpose is provided to all States including State of Uttarakhand. The financial assistance for developing small nurseries provided @ ₹ 6.25 Lakhs per unit for covering an area of about one hectare and as per scheme guidelines, the assistance is provided to the extent of 100% to public sector/SHGs and 50% of the cost subject to a ceiling of ₹ 3.125 lakhs in private sector. From year 2015-16 onwards, the above scheme has been merged with “National AYUSH Mission (NAM)” as a component *viz.* “Medicinal Plants” and is continuing with the same activities.

The details of funds allocated to develop small nurseries in Uttarakhand State from year 2009 to December, 2015 are as under:

Year	Funds allocated for small nurseries in Uttarakhand (₹ in lakhs)	
	Public Sector	Private Sector
2009-2010	52.00	60.00
2010-2011	52.00	52.00
2011-2012	28.00	-
2012-2013	-	-
2013-2014	4.00	-
2014-2015 (December, 2015)	4.00	-

In addition, under “Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants” of NMPB, Ministry of AYUSH, the project based financial assistance @ ₹ 6.25 lakhs per unit is also provided for creation of nurseries covering an area of one hectare. As per scheme guidelines, the assistance is provided to the extent of 100% to public sector/SHGs and 50% of the cost subject to a ceiling of ₹ 3.125 Lakhs to private sector.